

DIRECTORATE OF HEALTH SERVICES, MADHYA PRADESH

No. IDSP/2020/ 577

Bhopal Dated: 30/04/2020

1. All Collectors, Madhya Pradesh
2. Director, AIIMS, Bhopal
3. All Deans, Govt. Medical Colleges, Madhya Pradesh
4. All Superintendents, Govt. Medical College Hospitals, Madhya Pradesh
5. All Regional Directors, Health Services, Madhya Pradesh
6. All Chief Medical & Health Officers, Madhya Pradesh
7. All Civil Surgeons cum Chief Hospital Superintendents, Madhya Pradesh
8. All Dedicated COVID Hospitals/ Dedicated COVID Health Centers
9. Superintendent, Military Hospital, Sagar
10. Superintendent, TB Hospital, Bhopal
11. Superintendent MRTB Hospital, MGM Medical College, Indore
12. Superintendent MTH Hospital, Indore
13. Chirayu Medical College Hospital, Bhopal
14. Amaltas Institute of Medical Science, Dewas
15. Shri Auribindo Institute of Medical Science, Indore
16. Index Medical College Hospital & Research Centre, Indore
17. R D Gardi Medical College, Ujjain
18. Bansal Hospital, Bhopal
19. Choithram Hospital, Indore
20. Siddhi Vinayak Multi Speciality Hospital, Indore

Sub: Death Audit of all COVID-19 related deaths in Madhya Pradesh.

As you are aware, the case fatality of COVID-19 related cases is high in the state. It is therefore decided that audit of all COVID-19 related deaths be done by the Dedicated Covid Hospital (or the hospital where death has occurred). If the death occurs at home, audit will be done by the Civil Surgeon of the district. Each COVID-19 related death should be reviewed by the Hospital where the death has occurred, within 48 hrs of the death. A death audit format for the review & guidelines are attached herewith. The source of information for filling the format will be the case investigation form, the specimen referral form, records of the quarantine centre, case sheets of DCHC/DCH. Comments regarding clinical management should be written in the Remarks column. All filled formats should be mailed to the CMHO of the districts where sample was collected, a copy of the filled format should be sent to the Regional Director, Health Services of the division in which the hospital is located.

All death cases up to 30th April 2020 should be audited till 07.05.2020.

The Regional Directors shall discuss 10% of death audits with the technical committee constituted for review of clinical protocols, and will suggest appropriate measures to the state technical advisory committee.


(Faiz Ahmed Kidwai)

Commissioner Health & Family Welfare
Madhya Pradesh

Bhopal Dated: 30/04/2020

No. IDSP/2020/ 578

Copy to:

1. Addl. Chief Secretary, MP Govt., Department of Health & Family Welfare
2. Principal Secretary, MP Govt., Department of Health & Family Welfare
3. Principal Secretary, MP Govt., Department of Medical Education
4. Commissioner, Medical Education, Madhya Pradesh
5. All Divisional Commissioners, Madhya Pradesh
6. Director Health Services, Madhya Pradesh
7. Director, Medical Education, Madhya Pradesh


Commissioner Health & Family Welfare
Madhya Pradesh

Guidelines for Conducting Death Audit of COVID-19 Related Deaths

1. Every Covid-19 related death will have to be audited within 48 hrs of death.
2. The death audit will be conducted by the hospital where the death has occurred, irrespective of the place of residence of the deceased.
3. The Superintendent of the hospital where the death has occurred shall nominate one investigator for the death audit, and a committee of 2-3 doctors – at least one of these should be the treating physician of the deceased. Govt. Medical Colleges may appoint a senior faculty member from the Department of Community Medicine as investigator.
4. The investigator of the case will conduct the audit based on the outdoor and indoor case sheets of the deceased, case investigation form, specimen referral form and interview with the treating physician. For pre-hospitalization information, a best responder will have to be identified – this will be a person closely associated with the deceased (preferably a family member or relative). The identification of the best responder shall be done by the District Surveillance Officer of the district where the first sample of the deceased was collected. The responder's mobile number will be shared with the investigator who will call the responder if a physical interview is not possible.
5. In case a death has occurred at home or any place other than the hospital, then if directed by a competent authority, the Civil Surgeon of the district of the normal residence/ last residence of the deceased shall be responsible for the death audit, and will appoint the investigator & the committee from amongst the doctors of his District Hospital.
6. The death audit format should be filled by typing the information and submitted in soft copy (word file) along with a PDF file of the signed copy shall be submitted.
7. The completed death audit format shall be mailed to the Chief Medical & Health Officer of the district of the normal residence/ last residence of the deceased. A list of email addresses is attached. The CMHO will send the formats and compiled reports to the state IDSP cell at idspsu@mp.gov.in along with a copy to the Regional Director of Health Services.
8. The Regional Director Health Services shall discuss 10% of death audits with the technical committee constituted for review of clinical protocols, and will suggest appropriate measures to the state level technical advisory committee.
9. The State IDSP cell shall analyse the data received and put up the findings to the technical advisory committee.
10. The technical committee will give recommendation for necessary measures to be taken for management at appropriate level.
11. All death cases up to 30th April 2020 should be audited till 07.05.2020.

Instructions for filling up the Death Audit Format

Section	Particulars	Comments for Filling
A.1	Contact Person	An employee of the hospital who can be contacted by the authorities for any additional information.
	Any other facility...	If the deceased was treated by any other health service provider prior to admission to the hospital where death occurred, details of each. (As per CIF/ respondent)
A.2	Deceased Information	Socio-economic status, family and residence information to be collected from the responder.
A.3	Respondent Information	DSO to provide to the investigator.
B.1	Travel History	Duration of each place visited by the deceased or of every visitor has to be given.
	Contact settings	To be enquired from the respondent
	Isolation	As per SRF/referral records (if not available the from respondent)
	Sampling	As per records of the district where samples collected – DSO to provide.
	History of signs & symptoms	As per CIF & respondent. All symptoms mentioned under C.2.1 should be asked for.
C.1.1	Clinical course summary	As per case records of the hospital
C.1.2	Cause of death	To be recorded as per WHO guidelines for coding of Covid19 as cause of death based on ICD (20.04.2020)
C.2.1	Symptoms at admission	As per case records of the hospital
C.2.2	Signs at admission	As per case records of the hospital
C.2.3	Underlying conditions	As per CIF/ SRF/ Case records, should be further enquired from respondent
C.3	Investigations	As per case records, treating physicians
D	Clinical Management	Treating physicians to provide details, investigator should record the observations in the Remarks column. Any discrepancy to be mentioned in the Investigator's comments section.
	Comments	Any delays, gaps in referrals, management should be mentioned. Recommendations, if any can be included. Any other comments can be given
	NOTE: The investigator is not supposed to add additional section in the format, if any relevant information is available, which is not covered in the format, the same may be written in comments section or in a separate sheet annexed to the format.	

E Mail Addresses

S.No	Division	District	Email ID CMHO	Email ID Civil Surgeon	Email ID DPMs
1	Bhopal	Betul	cmhobet@mp.nic.in	csurgeonbetmp@mp.nic.in	dpmubet-mp@nic.in
2		Bhopal	cmhobho@mp.nic.in	csjphbpl@gmail.com	dpmubho-mp@nic.in
3		Harda	cmhohar@mp.nic.in	csurgeonharm@mp.nic.in	dpmuhar-mp@nic.in
4		Hoshangabad	cmhohos@mp.nic.in	csurgeonhosmp@mp.nic.in	dpmuhos-mp@nic.in
5		Raisen	cmhorai@mp.nic.in	csurgeonraimp@mp.nic.in	dpmurai-mp@nic.in
6		Rajgarh	cmhoraj@mp.nic.in	csurgeonrajmp@mp.nic.in	dpmuraj-mp@nic.in
7		Sehore	cmhoseh@mp.nic.in	csurgeonsehmp@mp.nic.in	dpmuseh-mp@nic.in
8		Vidisha	cmhovid@mp.nic.in	csurgeonvidmp@mp.nic.in	dpmuvid-mp@nic.in
9	Gwalior	Ashoknagar	cmhoashmp@mp.nic.in	csurgeonashmp@mp.nic.in	dpmuash-mp@nic.in
10		Bhind	cmhobhi@mp.nic.in	csurgeonbhimp@mp.nic.in	dpmubhi-mp@nic.in
11		Datia	cmhodat@mp.nic.in	csurgeonodatmp@mp.nic.in	dpmudat-mp@nic.in
12		Guna	cmhogun@mp.nic.in	csurgeongunmp@mp.nic.in	dpmugun-mp@nic.in
13		Gwalior	cmhogwa@mp.nic.in	csurgeongwamp@mp.nic.in	dpmugwa-mp@nic.in
14		Morena	cmhomor@mp.nic.in	csurgeonmormp@mp.nic.in	dpmumor-mp@nic.in
15		Sheopur	cmhoshe@mp.nic.in	csurgeonsheimp@mp.nic.in	dpmushe-mp@nic.in
16		Shivpuri	cmhoshi@mp.nic.in	csurgeonshipmp@mp.nic.in	dpmushi-mp@nic.in
17	Indore	Alirajpur	cmho.arp@gmail.com	csalirajpur01@gmail.com	dpmuali@mp.gov.in dpmualirajpur@gmail.com
18		Barwani	cmhobar@mp.nic.in	csurgeonbarmp@mp.nic.in	dpmubar-mp@nic.in
19		Burhanpur	cmhobur-mp@mp.nic.in	csurgeonburmp@mp.nic.in	dpmubur-mp@nic.in
20		Dhar	cmhodha@mp.nic.in	csurgeondhamp@mp.nic.in	dhardpmu@gmail.com dpmudha-mp@nic.in
21		Indore	cmhoind@mp.nic.in	csurgeonindmp@mp.nic.in	dpmuind-mp@nic.in dpmuind.mp@gmail.com
22		Jhabua	cmhojha@mp.nic.in	csurgeonjhamp@mp.nic.in	dpmujhabua@gmail.com dpmujha-mp@nic.in
23		Khandwa	cmhokhd@mp.nic.in	csurgeonkhamp@mp.nic.in	dpmukhd-mp@nic.in
24		Khargone	cmhokhr@mp.nic.in	csurgeonkhrmp@mp.nic.in	dpmukhr-mp@nic.in
25	Jabalpur	Balaghat	cmhobal@mp.nic.in	csurgeonbalmp@mp.nic.in	dpmurch@gmail.com dpmubal-mp@nic.in
26		Chhindwara	cmhochi@mp.nic.in	csurgeonchimp@mp.nic.in	dpmuchi-mp@nic.in
27		Dindori	cmhodin@mp.nic.in	csurgeonindmp@mp.nic.in	dpmudin-mp@nic.in dpmudin@rediffmail.com
28		Jabalpur	cmhojab@mp.nic.in	csurgeonjabmp@mp.nic.in	dpmujab-mp@nic.in
29		Katni	cmhokat@mp.nic.in	csurgeonkatmp@mp.nic.in	dpmukat-mp@nic.in
30		Mandla	cmhomal@mp.nic.in	csurgeonmalmp@mp.nic.in	dpmumal-mp@nic.in
31		Narsinghpur	cmhonar@mp.nic.in	csurgeonnarmp@mp.nic.in	dpmunar-mp@nic.in
32		Seoni	cmhoseo@mp.nic.in	csurgeonseomp@mp.nic.in	dpmuseo-mp@nic.in
33	Rewa	Anuppur	cmhoanu-mp@mp.nic.in	csurgeonanump@mp.nic.in	dpmuanu-mp@nic.in
34		Rewa	cmhorew@mp.nic.in	csurgeonrewmp@mp.nic.in	dpmurew-mp@nic.in
35		Satna	cmhosat@mp.nic.in	csurgeonsatmp@mp.nic.in	dpmusat-mp@nic.in
36		Shahdol	cmhoshd@mp.nic.in	csurgeonsdhamp@mp.nic.in	dpmushd-mp@nic.in
37		Sidhi	cmhosid@mp.nic.in	csurgeonsidmp@mp.nic.in	dpmusid-mp@nic.in
38		Singrauli	cmhosingrauli@gmail.com	cssingrauli@gmail.com	dpmusingrauli@gmail.com
39		Umaria	cmhouma@mp.nic.in	csurgeonumamp@mp.nic.in	dpmuuma-mp@nic.in

S.No	Division	District	Email ID CMHO	Email ID Civil Surgeon	Email ID DPMs
40	Sagar	Chhatarpur	cmhoch@mp.nic.in	csurgeonchamp@mp.nic.in	dpmucha-mp@nic.in
41		Damoh	cmhodam@mp.nic.in	csurgeondamp@mp.nic.in	dpmudam-mp@nic.in
42		Panna	cmhopan@mp.nic.in	csurgeonneemp@mp.nic.in	dpmupan-mp@nic.in
43		Sagar	cmhosag@mp.nic.in	csurgeonsagmp@mp.nic.in	dpmusag-mp@nic.in
44		Tikamgarh	cmhotik@mp.nic.in	csurgeontikmp@mp.nic.in	dpmutik-mp@nic.in
45	Ujjain	Agar Malwa	cmhoaga@mp.gov.in	csagarmalwa@gmail.com	dpmuagarmalwa@gmail.com
46		Dewas	cmhodew@mp.nic.in	csurgeondewmp@mp.nic.in	dpmudew-mp@nic.in
47		Mandsaur	cmhomas@mp.nic.in	csurgeonmasmp@mp.nic.in	dpmumas-mp@nic.in
48		Neemuch	cmhonee@mp.nic.in	csurgeonneemp@mp.nic.in	dpmunee-mp@nic.in
49		Ratlam	cmhorat@mp.nic.in	csurgeonratmp@mp.nic.in	dpmurat-mp@nic.in
50		Shajapur	cmhoshj@mp.nic.in	csurgeonshjmp@mp.nic.in	dpmushj-mp@nic.in
51		Ujjain	cmhoujj@mp.nic.in	csurgeonujjamp@mp.nic.in	dpmuujj-mp@nic.in